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RAJYA SABHA

day. the 5th August, 1992/h Sravana, 1914 (Safca)

The House met at eleven of the . The Deputy Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS

Maharashtra-Xarnataka Border Dispute

◆401. DR. SHRIKANT RAMCHANDRA JICHKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what v /atcome of the ?ting of the Maharashtra leaders with the Prime Minister on the 17th July, 1992 about the Maharashtra-Karnataka bo pute;

(b) wheth f ecific assurance been given to the delegation; and

I if So, v on Government this regard?

MINISTER OF THE HOME AFFAIRS (SHRI S. B. CHAVAN): (a) to (c) The Prime Minister heard the grievances put forth by the deputation of leaders from Maharashtra and the border areas. No specific i to the delega-i. The Central Government is of w that the issue has to be olved essentially by the two state Governments by mutual discussion. Towards this end, the Central Government wiN, extend all possible assistance.

DR. SHRIKANT RAMCHANDRA JICHKAR: Madam, my first supplementary is directed to Mr. Chavan. Mr. Chavan was the Home Minister of India before 1986. In 1986 he became the Chief Minister of Maharashtra. During that time the then Karnataka Government had published a booklet known as 'The True Story'. In reply to that boolket Mr. Chavan had published another

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booklet known as 'Not a Story but is'. Now this booklet was submitted to the Government of India on 29th July, 1986 and this booklet enumerates 14 facts. I want to know, even at the risk of taking *prayaschitta*—a *sishya* when he questions a *guru* he has to take *prayaschitta*. Kuma-Bhatta entered the *kushagni...* (Interruptions)...Madam, even at the risk of taking the *prayaschitta* I want to ask the Home Minister, that now when he has again become the Hom_e Minister whether these 14 facts have not undergone any change..

E DEPUTY CHAIRMAN: I ex-...ld tell only the truestory and nothing else but the facts.That is expected of Mr. Chavan... (Intc

-'sR OF STATE IN THE MINISTRY OF PARLIAMENT-/ AFFAIRS AND THE MINIS-\TE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. !OB): The question asked by my :d is very interesting. But at e says that the name of the book Is '...Facts'. Now it is r.lso a fact that Mr. Chavan is the Home Minister of India and the policy followed by the Government of India iso Mr. Chavar.'s policy...'(Interruptions)

THE DEPUTY CHAIRMAN. Your cond supplementary.

SHRI JAGESH DESAI: Madam, this is no reply. He asked whether there is any change in the 14 facts and that has not been answered.

SHRI M. M. JACOB: The Govern ment of India's stand is consistent on that. The Chief Minister of both the Stai ned, the Governments of

both the States, must agree mutually on what exactly should be the solu-When they agree mutually i we all will be happy... (*Interruptions*)

...

THE DEPUTY CHAIRMAN: No semisupplementaries . . . (*Interrup-*; \$\$ tions) . . .

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DR. SHRIKANT RAMCHANDRA JICHKAR: Madam, my second supplementary is thaf on the border a lot of Marathi-speaking areas are on the Karnataka side. Now even in Central Government institutions like the Posts and Telegraphs, banks, the Telephone Department, they use Kannada language. Kannada is compulsory in the schools. Now my question to the Home Minister is that at least in the Central Government institutions like Posts and Telegraphs, etc., whether they can make use of Marathi, Hindi and English in addition to Kannada?

SHRI M. M. JACOB: Madam, the Central Government has a policy in those parts as well as in other parts and English and Hindi are always fol lowed as languages. But regarding the other parts, where Marathi is used or not used, that can be looked into.' -T.

डा० बापू कालदाते: उपसभापति महोदया, यह कई सालों का सवाल है।

SHRI SUBRAMANIAN SWAMY: You speak Marathi... (*Interruptions*) ...

डा० बापू कालदाते :

No. no. I speak both. कई दशकों का सवाल है और मुझे लगता है कि यह सब लोग महसूस करेंगे कि वहां विवास है। यह तो महसूस करने लायक बात है, क्योंकि वह चलता रहा है।

एक सम्मानित सदस्य : यह निवित्रोद था ।

डा॰ बापू कालवाते : यह निविवाद बात है कि वहां विवाद है। अब सवाल यह पैदा होता है कि वहां उस इलाके में जितने चुनाव ग्राज तक हुए है उन सभी चुनावों में जो मराठी बहुभाषित लोग हैं, वह जीतते ग्राए हैं। अब ये कहना बार-बार कि ये तोक्या दोनों बैठेंगे जब तय होगा तो हमारा उनको आर्शीर्वाद है ही। भई ग्रगर दोनों बैठकर तय करें तो मध्यवर्ती सरकार के झाशीबॉद की कोई आवश्यकता नहीं है । सवाल ये है कि किसका उत्तर-दायित्व है ? श्रंत में जो राज्यों के बंटवारे होते हैं वह सीमा के विवाद होते हैं। उनका श्रंतिम उत्तरदायित्व केन्द्रीय सरकार का है, ऐसा हम मानते हूँ । इसके लिए हमारा वित्कुल सवाल आपके लिए स्पष्ट रूप से है ।

अब ये तो जि कर जी ने जो कहा यह मैं भी कहने वाली था. उन्होंने कहा है । ये बड़ी आपत्ति है आपके ऊपर कि कभी वहां जाते है तो उसका समर्थन करना पड़ता है । यहां आप आते हैं तो सबको मिलकर कोई समर्थन करने की आवश्यकता ही नहीं महसूस होती है । बड़ी बुरी हालत है आपकी, यह मैं जानता हं ।

मैं अगर आपसे पूछूं क्या केन्द्रीय सरकार का जो भी कोई संबैधानिक उत्तरदायित्व है, उसको निभाने के लिए आप क्या ठोस कदम उठाने बाले है, यही हमारा आपके लिए सवाल है।

SHRI M. M. JACOB: Madam,, (Interruptions)

डा० बाभू कालदाते: मैडम,शंकर राव जं को कहने दीजिए ।

Please let the Home Minister reply

THE DEPUTY CHAIRMAN: Never mind.

DR. BAPU KALDATE: I have te listen to it from you, Sir.

THE DEPUTY CHAIRMAN*: if You want him to reply in Marathi or Kannada.

DR. BAPU KALDATE- In Hindi or English.

SHRI S. B. CHAVAN: Madam, the Mahajan Cemmision has submitted its report to the Government of India There have been a large num-

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ber of meetings held between Karnataka and Maharashtra. And we feel that if both were to agree, then it will facilitate the Government of India taking a decision in the matter.

DR. BAPU KALDATE: The problem is, they have not agreed to it in the last so many years.

SHRI B. K. HARIPRASAD: Madam, it is a foregone conclusion of the people of Karnataka that Belgaum is a part and parcel of Karnataka. This Mahajan Commision was constituted on an agreement between the leaders of Karnataka and Maharashtra. This report was based on an enquiry after giving equal opportunities for both the sides to represent their cases. Madam, any progress and programme to be undertaken by the Karnataka Government is next to impossible due to unnecessary interference and law order situation created by some of the Maharashtra leaders using this border dispute as an excuse. In view of this fact, I would like to know ... (Interruptions)

DR. SHRIKANT RAMCHANDRA JICHKAR: Is he pointing the question to the Home Minister?

SHRI B. K. HARIPRASAD: To som_e of the Maharashtra leaders. In view of that, I would like to know from the hon. Home Minister, who is a great statesman from Maharashtra, whether this Mahajan Commission report has a binding froce or not. If not, why not? Madam, I would like to have a specific answer from the hon. Home Minister.

'CHE DEPUTY CHAIRMAN: You can't ask as to who should answer... (Interruptions). No, please, order... (Interruptions) Mr. Jadhav, let us hfctfe order in the House. Mr. Hari-pv.isad, you can't point it to anyone. Let Mr. Jacob answer, .. (*Interruptions*) SHRI B. K. HARIPRASAD: No, Madam, because we have been sandwiched from all corners. Tamil Nad'u wants Cauvery. Andhra wants Krishna. Maharashtra wants its border. We are left with nothing... (Interruptions)

THE DEPUTY CHAIRMAN: Mr. Jadhav, please sit down... (*Interruptions*). This is not Zero Hour. Please sit down... (*Interruptions*). If you just get up like this... (Interruptions) Let me identify... (*Interruptions*)

SHRI VITHALRAO MADHAVRAO JADHAV: I_s he taking objection to it? H_e belongs to Maharashtra.

THE DEPUTY CHAIRMAN: Mr. Jadhav. Please.

SHRI M. M. JACOB: A commission's report cannot be made binding unless both the parties agree. Both the concerned parties should say that they agree to the Commission's' report.

THE DEPUTY CHAIRMAN: Mr. I Pramod Mahajan.

> श्री प्रमोद महाजन : उपसभापति महोदया, में यह स्पष्ट करना चाहंगा कि जिस महाजन ग्र**ेगेग की चर्चा हो रही है, उससे मेरा कोई** संबंध नहीं है। उपसभापति महोदया. महाराष्ट्र कर्नाटक सीमावार-भाषावार प्रांत रचना की उपज है। अन्य राज्यों में भी इसी प्रकार के विवाद है ग्रौर भाषावार प्रांत रचना के कारण भाषिक अहंकार भी बढा है। इस तथ्य को देखते हुए क्याकेन्द्र सरकार भाषावार प्रांत की रचना की समीक्षा कर कर इसका स्थाई समाधान इंढने की जो द्वितीय राज्य पूनर्गठन झायोग सैकेंड स्टेट रिम्रार्गेनाइजेशन कमीशन, इस पर विचार करेगी ?

SHRI S. B. CHAVAN: As the first States Reorganisation Commission has created a lot of problems, we do not want to add any more.

DR. MURLI MANOHAR JOSHI: But we want you to solve it'.!.

THE DEPUTY CHAIRMAN: Mr. Subramanian Swamy, don't create a problem. Only ask a question.

SHRI SUBRAMANIAN SV/AMY: M&dam, I cannot create any problem because my wife is from Maharashtra and my parents have settled down in Karnataka. So, I am truly neutral in this matter. Now, I want only one answer to a very simple, straight question... (*.Interruptions*)...1 want only one answer to a very straight question and a straight, short answer, namely: Doe_s the Government of India consider Belgaum a closed issue Or is it still an open issue?

SHRI S. B. CHAVAN: Madam, so long as the Government of India does not take a final decision in the matter, the whole thing is open.

THE DEPUTY CHAIRMAN: But not for many more supplementaries ... (Irtterrttptions)... Question No. 402.

iSHRX SUSHILKUMAR iSAMBHA-JIRAO SHINDE: Madam, I belong to that affected area... (*Interruptions*) ...I belong to that affected area and our villages are going... (Interruptions).

THE DEPUTY CHAIRMAN: That is another question... (*Interruptiotns*) ... I will let you question jn your name.

SHRI SUSHILKUMAR SAM-BHAJIRAO SHINDE: It is not a question. You don't allow me to ask the next question but allow me to have a seply on this question because I come... (*Interruptions*)...

THE DEPUTY CHAIRMAN: O.K. If you withdraw your supplementary in the next question, I will allow you ... (*Interruptions*). Please... (*Interruptions*) ... Please...

श्री स, शीलकुमार संम्भाजीराव शिन्दे : उपसभापति महोदया, कर्नाटक के भी सभी मेरे भाई कह रहे हें कि . . . (व्यवधान) . . सभी मेरे भाई कह रहे हें कि (व्यवधान)

उपसभापतिः प्लीज, एक सिनट रुकिए ना.... (व्यवधान)..

Please sit down. Please, I request Members to take their seats... (*Interruptions*) ... Please take your seats ... (*Interruptions*) ... Please take your seats... (Interruptions) I request you to take your seats... (*Interruptions*) ... Please

> ग्रापजरा वैठिए ना, एक मिनट बैठि . . (व्यवधान).

take your seats... (Inter-raptions).. .1 say, please take your seats. Please-.

• Please take your seats.Please take ... (Interraupitdns) .. .1did not an nounce it. Please takeyour seat I say. Please. ..

श्री सुशीलकुमार सम्भाजीराव शिन्धे: उपसभाषति महोदया जी, हमारे साथी कर्नाटक के जो सहयोगी हें वह भी कह रहे हें कि भोलापुर .. (व्यवधान)..

शी मुरली मनोहर जोशी : ग्रापने सबको बैठने के लिए कहा है वह कैसे खड़े हें (ध्यबधान)

उपसभापति : वैटिए ना । देखिए इतनी छोटी-छोटी वातों पर । आपत्ति नहीं करते : आप इतने सीनियर मेंमवर है (ख्यवधान) It is entirely up to the Chair. Please take your seat... (Interruptions)... Mr. Dave, please take your seat, when I am standing, please sit down. It is entirely the prerogative of the Chair—Don't question me to ask with I feel should ask. Please don't question. ... (Interruptions)... 1 have given my decision.... (Interruptions)...

श्री मुरली मनोहर जोशी: ब्रापने 401 बंद कर दिया था . . (व्यवधान)

> THE DEPUTY CHAIRMAN: There is no question of it. Once I have called another name, I am not going to listen any more. Please don't waste time. .. (*Interruptions*),...

भी **मुरली मनोहर** जोशो : लेकिन सदन में आप ये नयी पर-परा डाल रही हैं... (थ्यवधान)

उपसभायति: साग वैठिए, मैंन कोई नयी परम्परा नहीं डाली है, साप लोग सब डाल रहे हैं... (ब्यवधान)... बोलिए... (ब्यवधान) वैठ आइए ना (ब्यवधान)

भी मुरली मनोहर जोशी : महोदया... (व्यथधान)

उपसभापतिः द्याप बैठिए तो... (व्यवधान)

श्री मुरली बनोहर जोशी: नहोवया, यह बिलकुरु नयी परम्परा है.... (व्यवधान)

THE DEPUTY CHAIRMAN: 1 say, p]o&.&. Why do you want to waste the Question Hour? I want to cover more questions... (*Interruptions*) ... I want to cover more question... (In-*tcrrxiptions*) . Please I want to cover move questioi

भी भरली घनोहर जोश: यापने 402 कह दिया था मैडम ... (व्यवद्यान)

THE DEPUTY CHAIRMAN: Don't you want me to cover more questions? Ask as many as you like...

(*Interruptions*) . . .1 want to cover more questions. If you don't want more questions to be covered, I have no objection. . . (*Interruptions*)...

थी मुरली झलोहर जोशी : हम तो चाहते हैं लेकिन थाप अगर ऐसा कहेंगी तो सवाल कैसे बढेगा आगे (व्यवधान)....

उपसभाषति : चैठिए.... (व्यवधान)

डा० दापू कालदाते : एक मवाल पैदा हो गया कि श्रौर भी दूसरे लोग सवाल पूछना चाहेंगे(व्यवधान)

उपसभापति : वैठिए ना... (व्यवधान) वैठिए... (व्यवधान) ase..I say please.. (Interruptions) I tell you nothing is going on record without my permission... (*Interruptions*) ... 1 say nothing will go on record without my permission. I am very serious. You please be serious. Please, I request you to sit down.

देखिए आपको मैंने इजाजत नही दे आप बैठिए दबे साहब x. Why do you want to create... (Interruptions)

...Question Hour is the right of every Member. If he says he is affected by that why do you want a departure for everything? What is the harm?

श्री मुरली सनोहर जोशी: (व्यवधान) हम यागक। सहायता करना चाहते हें : (व्यवधान)

SHRI KAMAL MORARKA: Madam, you have already called the next question... (*Interruptions*) ...

THE DEPUTY CHAIRMAN: There is nothing wrong in it all all... (Interruptions) . . . This is not proper at all, I am very sorry that for everything there is unnecessary wasting of time... (Interruptions) ...

श्री मुरली मनोहर जोशी : वेस्टिंग टाइम नहीं है मैडम । सदन में भविष्य में परम्परा बनी रहे इसलिए साग्रह कर रहे हैं । ... (व्यवधान)

उपसंभाषति : बैठिए, ग्राप सदन में आये हें श्रापकी हम इञ्जत करते हैं। मगर इसका मतलब नहीं है कि बिना बुलाये भी सब खड़े हो जाते हे रोज।... (व्यबधान)

थी मुरली घनोहर जोशीः क्या करें। ... (व्यवधान)....

उपसभापतिः बोलिए जल्दी संक्षेप में बोल कर खत्म करिये।

श्री सुज्ञीलकुनार सम्भाजीराव जिरे : उपसभाषति महोदया, सीलापूर. . उपसभापतिः ग्राप एकवम संक्षेप में बोलिए । मुझ ग्रागे जाना है । बहुत टाइम खत्म हो गया ।

श्री सूशीलकुमार सम्भाजीराव शिदे : बहुत संक्षेप में कहूंगा । सीलापुर अफेक्टिड एरिया है । जहां पश्चिम सोलापुर, उत्तरी सोलापुर में कम से कम 30-40 बैठकें हो गई हैं । जहां जनता दल की भी सरकार थी, कर्नाटक में भी भारत सरकार में भी थी । विरोधी दल की सरकार थी कोइलिशन । वहां भी अलग सरकार थी तब भी...

ग्र**उपसभापति व** ग्राप जल्दी बाल दीजिए (व्यवधान)

श्री प्रमोद महाजन : आप इसके सदस्य थे (ध्यवधान)

श्री सुशीलकुमार सम्भाजीराव शिवे : उपसभापति महोदया, यह बहुत वेसिक सवाल है । यह लोग कह रहे हैं । वालने नहों दे रहे हैं, ये लोग ग्राइंगा, डाल रहे हैं । इसलिए मैं यह पूछना चाहता हूं कि यदि वहां के जो लोग है, बेलगांव में रहते हैं उस प्रांत के लिए यदि वह मांग करते हें हमारे लिए बेलगांव केन्द्र शासित करे तो सरकार करना चाहती हैं क्या ?

SHRI H. HANUMANTHAPPA: Madam,... (Interruptions)...

SHRI M. M. JACOB: There is no proposal. Madam, there is no proposal for a Union Territory (*Interruptions*) ...

SHRI SOMAPPA R. BOMMAI: Madam, I want to ask... (Interruptions) ...

THE DEPUTY CHAIRMAN: I would show you the rule... (Interruptions)

SHRI SOMAPPA R. BOMMAI: Madam, this is a very important question ... (*Interruptions*)...

SHRI KAMAL MORARKA: Madam, you cannot allow one and disallow another... (*Interruptions*) ...

Mr. Joshi, you are a senior Member now of this House. I am not giving you the permission. I have identified Mr. Bommai. You don't have to argue ior him. I can see him. I must announce that the previous Chairman has given a ruling that on a day in a week in which the proceedings are covered on the television, only one supplementary would be allowed to a Member. I cannot allow him a second time. You are making me break the rules... (Interruptions)....

SHRI SOMAPPA R. BOMMAI: Madam, this is an important question . . . (*Interuptions*)...

SHRI KAMAL MORARKA: Madam, there cannot be a ruling on the basis of the TV coverage... (Interruptions) ...

THE DEPUTY CHAIRMAN: I have not given the ruling. .. (*Interruptions*)

SHRI KAMAL MORARKA: Madam, there cannot be a ruling on TV... (*Interruptions*)... There cannot be a ruling on the basis of the TV coverage (*Interruptions*)..-.

THE DEPUTY CHAIRMAN: You do not know. Please sit down... (Interruptions) ... You don ot know about it... (Interruptions) ... Yes, Mr. Bommai... (Interruptions) ... we are only discussing Karnataka. No problem. ... (Interruptions)...

SHRI SOMAPPA R. BOM MAI: Madam I was sur the given by prised answer at the Home Minister that the Bel- gaum uestion is stil open. This is a very strange nswer coming from the Home Minster. I do not fch*v whether he is aswering as a repre sentative of Maharashtra or as a re resentative India... (Interrup-s)... of

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13 Oral Answers

SHRIMATI JAYANTHI NATARAJAN: Madam, he cannot ask this question. This is not the point. .. (Jnteruptions)...

SHRI SURESH KALMADI: Madam, this is the most unfortunate remark . . . (interruptions) . . .It is the most unfortunate remark, Madam... (Interruptions) . . .

SHRI V. NARAYANASAMY: Madam, He should withdraw his remark. .. (*Interruptions*)...

SHRI SURESH KALMADI: Madam, U is a very very unfortunate remark ,... (*Interruptions*) ...

THE DEPUTY CHAIRMAN: Order, order ...(*Interruptions*)...Order, order, ...(Inter rTtptio?is),..

SHRI SURESH KALMADI: Please take back your remarks, Mr. Bom-mai... (Interuptions) ...

THE DEPUTY CHAIRMAN: Order, please... (Interruptions) ...

SHRI SOMAPPA R. BOMMAI: Madam,... . (Interruptions) .. -

SHRI V. NARAYANASAMY: Let him withdraw the remark... (*Interruptions*)...

SHRI SURESH KALMADI: Let him with-d'raw the remark . .. (Interruptions) ...

SHRI SOMAPPA R. BOMMAI: Madam, I am also in an embrassing position... (Interruptions) ... 1 was

Chief Minister of Karnataka... (Interruptions)

SHRI SURESH KALMADI: Are you withdrawing it or not? It is a very unfortunate remark against the Hom_e Minister. He must withdraw his remark. (*Interruptions*) Are you still the Chief Minister of Karnataka or are you a Member of Parliament?

SHRI SOMAPPA R. BOMMAI: I am also the President of a National Party. Therefore, I have got a view ... (*Interruptions*) That is why I am suggesting. . . (Interruptions)

SHRI S. K. T. RAMACHANDRAN: Chavanji i_s the Home Minister. He is not the leader of Maharashtra... (Interruptions)

SHRI SOMAPPA R. BOMMAI: 1 would ask the Home Minister to call both the Chief Ministers and also... (Interruptions) ... have a negotiation ... (Interruptions)

SHRI S. K. T. RAMACHANDRAN: He should withdraw his remark.

THE DEPUTY CHAIRMAN: I will look into the record. (*Interruptions*)

SHRI S. K. T. RAMACHANDRAN: He should withdraw his remark against the Home Minister.

THE DEPUTY CHAIRMAN: I will look into the record and I will remove if anything is said against the Home Minister. (Interruptions)

श्वी एस० एस० अहलुवालिया : महोदया, योडी देर के बाद ये बोलेंगे कि ग्राप भी महाराष्ट्र के हूँ। इस तरह के ग्रारोप लगाना बड़ा दुर्भाग्यप ण है। ये एक पार्टी के माननीय ग्रध्यक्ष है। उनके ढारा यह ग्रारोप लगाया दुर्भाग्यपूर्ण...(व्यवधान)

SHRI S. K. T. RAMACHANDRAN: He is a senior leader. ..

THE DEPUTY CHAIRMAN: Please t ak_e your seats.

AN HON. MEMBER: It is a Question Hour or a ZeroA Hour? (*Interruptions*)

THE DEPUTY CHAIRMAN: Please take your seats. (Interruptions) I say, please take your sfeats.

भी एस. एस. अहलुवालियाः धपने शब्द वापस लें। ऐसे शब्दों का प्रयोग करना गलत है...(व्यवधान) 15 Oral Answer

THE DEPUTY CHAIRMAN; I say, please take your seat.

भी एस० एस० अहलुवालिया: यह बड़ा दुर्भाग्यपूर्ण है। ये घपने शब्द वापल लें ... (व्यवधान)...

THE DEPUTY CHAIRMAN: मैं रिकार्ड देख्गी ।

I will look into the record. You please sit down. 1 will look into the record. Nothing derogatory will go against the Home Minister. I will look- into the record. Leave it to me, please. *(Interruptions)* I will see the record.

SHRI S. S. AHLUWALIA: He should withdraw his words. (*Interruptions*)

THE DEPUTY CHAIRMAN: Please sit down.

SHRI AJIT P. K. JOGI: He is the President of a National Party, a responsible man. He should tak_e his words back. In all humility, please take your words back. (*Interruptions*)

THE DEPUTY CHAIRMAN: Please take your seats. (Interruptions) Mr. Narayanasamy, please take your seat. (Interruptions) Mr. Ahluwalia, I am not permitting. (Interruptions) Anything spoken without my permission is not going on record. Please sit down.

SHRI S. K. T. RAMACHANDRAN:

SHRI S. S. AHLUWALIA:**

THE DEPUTY CHAIRMAN: Please take your seats. (*Interruptions*) Let us not have a dispute over here. We are discussing... (*Interruptions*)

श्रीप बैठिये If I am not permitting. Please sit down. (Interruptions) श्रीप सब बैठ जाइयं I

**Not recorded.

Now, we are discussing the border dispute. Let us not start a dispute in the House itself. It is very funny. There is no border in this House. Everybody is mingled together. Come on. Let us go aheal.

SHRI SURESH KALMADI: Before he answers, he should withdraw his remark...

THE DEPUTY CHAIRMAN; I will look into the record.

SHRI SURESH KALMADI: He is the Heme Minister of the country. (Interruptions)

THE DEPUTY CHAIRMAN: It is not going on record. (*Interruptions*) Mr. Narayanasamy, please sit down. I will look into the record. (*Interruptions*)

THE DEPUTY CHAIRMAN: I will look into the rtecord and then I will give my *ruling...* (*Interruptions*) I didn't hear. But nothing against the Home Minister will go on record. (*Interruptions*) Please sit down. This is not proper. This is not at all becoming of the Members of Parliament. I am very sorry.

SHRI S. S. AHLUWALIA: He is the head of a national political party. He should withdraw his remarks. Why d?d he say it? Everybody is an Indian here... (Interruptions).

सहोदया, भारतीयता को ये लोग क्षेत्रीय-बाद में बांट रहे हैं। कोई भी गृह मंत्री बने उसको अगर इस तरह से कहा जाय तो यह ग्रच्छी बात नहीं है।

SHRI KAMAL MORARKA: There is nothing to expunge. What lid he say? H_e only asked, when the Home Minister said that Belgaum question is open, whether he was speaking as the Home Minister or a representative of . . . Maharashtra,...(*Interruptions*) ... There is nothing to expunge.

श्वी सुरेन्द्रजीत सिंह अहलुवालियाः इन्हें ग्रपने शब्द वाप्तन लेने चाहिये । (व्यवधान)

THE DEPUTY CHAIRMAN, No, I am not permitting.

SHRI SURESH KALMADI: A specific allegation was made by him. These remarks should not go on record. This is against the Home Minister. This should not be allowed to go on record... (Internuctions).

THE DEPUTY CHAIRMAN: Please sit down. Please take your seats. I request everyone to sit down, including you. Please sit down. Please take your seats. This 1: not proper. I am not going to permit any Member who speaks without my permission. No, I will not allow. This is not proper.

SHRI KAMAL MORARKA: But there is nothing unparliamentary in what he said. They only want to hold the House to ransom... (Interruptions).

SHRI V. NARAYANASAMY: He is accusing the Home Minister. Are you supporting him?

THE DEPUTY CHAIRMAN: Mr. Narayanasamy, I have said that I will look into the record. I am very sorry that Members are wasting the Question Hour which is their right to ask questions. I have already said that I will look into the record and see and if there is anything derogatory against any Member, and in this case against the Home Minister, that will not go on record. That ends the matter.

SHRI CHATURANAN MISHRA: Will all this come on the T.V.?

THE DEPUTY CHARMAN: Yes, that will come on the T.V.

SHRI SOMAPPA R. BOMMAI: When Chavanji was the Chief Minister, he and myself had 2-3 meetings. We had come nearer to an amicable solution. Now, as the hon. Home Minister, he has in his knowledge the problum and I want to know whether he will call both the Chief Ministers and $mak_{e,a}$ fresh effort to sort it out amicably.

SHRI S. B. CHAVAN: If both the State Governments were to agree, ceriainly I will be happy...(Interruptions).

THE DEPUTY CHAIRMAN: Please, Let him answer.

SHRI S. B. CHAVAN...to call both the Chief Ministers.

SHAI MENTAY PADMANABHAM: We did not hear what the Home Minister said.

THE DEPUTY CHAIRMAN: Let him answer.

बोलिए होम मिनिस्टर साहब । . . . (व्यक्धान). आप बैठ जाइये। प्सीज सुनने दोजिये ।

SHRI S. B. CHAVAN: I have already replied that if both the **State** Governments were to agree, certainly we will be too happy to call both of them.

• SHRI H. HANUMANTHAPPA: We want half-an-hour discussion on this question.

THE DEPUTY CHAIRMAN: You write to me and I will see. Next, question No. 402.

Irrigation Project of Maharashtra

♦402. SHRI VITHALRAO MAD-HAVRAO JADHAV:*

> SHRI SUSHILKUMAR SAM-BHAJIRAO SHINDE:

Will the Minister of ENVIRON-MENT AND FORESTS be pleased to state:

(a) whether the modium/minor irrigation Project of Jalod, Dhule,

"The question was actually asked on the floor of the House by Shri' Vithalray Madhavray Jadhav.